

**SPECIAL BENCH                      ITEM NO. 115**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 231/2022 IN CP (IB) No. 213/ALD/2018**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> March,  
2023, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>KUMAR CASTING PVT LTD V/S JAGDAMBA LOHA UDHYOG PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC (RESOLUTION PLAN APPROVED)</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Mukesh Singh Bhadauria, *PCMA.*            : *For the Applicant in IA No. 231/2022*  
Sh. Abhijeet Mukherji, Adv.                        : *For the Respondent in IA No. 231/2022*

**ORDER**

Ld. Counsel for the applicant and Ld. Counsel for the Respondent present.

A date is requested by Ld. Counsel for the respondent. Last opportunity is granted for filing the reply within two weeks.

Let the matter be listed 14<sup>th</sup> April, 2023.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Harnam Singh Thakur)**  
**Member (Judicial)**

**14<sup>th</sup> March, 2023**

*Bipul Kumar Tiwari*  
*(Stenographer)*